

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE SITTING AT CHENNAI

ORIGINAL APPLICATION NO. 266 of 2025 (SZ)

IN THE MATTER OF

S.Lakshmikanthan,

S/o. Sreetharaman,

Ariyankuppam, Puducherry – 605 007

... Applicant

and

1. The District Magistrate,

1st Floor, New Revenue Complex,

Puducherry - 605 009 and 5 others

... Respondents

INDEX TO ADDITIONAL DOCUMENTS NO.1

Sl. No	Description of Document	Page No.
1	Clear copy of the Prior Site Approval dated 29.07.2024 issued by the 3 rd Respondent to the 6 th Respondent – Annexure - 1	1
2	Clear copy of the Approved Layout Plan dated 29.07.2024 , approved by 3 rd Respondent - Annexure 2	2

Place : Chennai

Date : 10.01.2026

Filed by :



V.B.R. MENON

Counsel for Applicant

Mobile : 9384762930

E-mail : vbrmenon@gmail.com



भारत सरकार
Government of India
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
पेट्रोलियम तथा विस्फोटक सुरक्षा संगठन (पिसो)
Petroleum & Explosives Safety Organisation (PESO)
A और D - विंग, ब्लॉक 1-8, दूसरा तल, शास्त्री भवन, 26 हड्डोस रोड, नुंगम्बक्कम
चेन्नै- 600006
A & D - Wing, Block 1-8, IInd Floor, Shastri Bhavan,
26 Haddous Road, Nungambakkam,
Chennai - 600006

E-mail : jtccechennai@explosives.gov.in
Phone/Fax No : 044 - 28287118,28281023,28281041,28287119/28284848

संख्या /No : A/P/SC/PY/14/332 (P590376)

दिनांक /Dated : 29/07/2024

सेवा में /To,

M/s. BHARAT PETROLEUM CORPORATION LIMITED,
1st Floor Raj Towers,
Near Kalaingar Arivalayam
Tiruchirappalli,
District: TIRUCHIRAPPALLI
State: Tamil Nadu
PIN: 620002

विषय /Sub : Survey No, 3/5A, Ward K, Block no 6 (RHS OF INDIRAGANDHI SQUARE To MARAPALAM JUNCTION), OLANDAI, Puducherry, Taluka: Puducherry, District: PONDICHERRY, State: Pondicheri, PIN: 605004 में प्रस्तावित पेट्रोलियम वर्ग A,B Retail Outlet- पूर्वानुमोदन के अधिकरण के संदर्भ में।
Proposed Petroleum Class A,B Retail Outlet Survey No, 3/5A, Ward K, Block no 6 (RHS OF INDIRAGANDHI SQUARE To MARAPALAM JUNCTION), OLANDAI, Puducherry, Taluka: Puducherry, District: PONDICHERRY, State: Pondicheri, PIN: 605004 Regarding in supersession of prior approval

महोदय /Sir(s),

कृपया आपके पत्र संख्या OIN1727822 दिनांक 29/07/2024 का संदर्भ ग्रहण करें।
Please refer to your letter No. OIN1727822 dated 29/07/2024

अनुमोदित किया जाता है तथा प्रत्येक अरेखण की एक प्रति विधिवत पृष्ठांकित कर लौटाई जा रही है।

The Drawing(s) nos. NRO/OLANDAI VILLAGE/2024 dated 24/07/2024, NRO/OLANDAI VILLAGE/2024 dated 24/07/2024, showing the site and layout etc. of the above installation is/are approved in supersession of old Drawings and a copy (of each) of the same is returned herewith duly endorsed in token of approval.

Conditions of the Approval:-

OBTAIN CLEAR CERTIFICATE FROM DISTRICT MAGISTRATE/COLLECTOR PRIOR TO CONSTRUCTION AND INCORPORATE TEXT IN NOC THAT NO DESIGNATED RESIDENTIAL AREA AND NO SCHOOL/HOSPITAL AND WATER BODY WITHIN 50 METER FROM PREMISES AS PER SUPREME COURT ORDER APEAL NO. 421 OF 2022 DATED 14.03.23 - CPCB ORDER. ANY CERTIFICATE OTHER THAN DISTRICT AUTHORITY WILL NOT BE ACCEPTED AND LICENCE WILL NOT BE GRANTED.

अनुमोदित प्लान के अनुसार निर्माण कार्य पूर्ण होने के पश्चात् पेट्रोलियम नियम 2002 के अंतर्गत प्ररूप XIV में अनुज्ञप्ति जारी करने हेतु उपरोक्त पेट्रोल पम्प/कजूमर पम्प के संबंध में आवश्यक निम्नलिखित दस्तावेज, कृपया अग्रिम कार्यवाई हेतु इस कार्यालय में प्रस्तुत करें।

On completion of the construction as shown in approved plan following documents which are necessary in connection with the grant of a licence in Form XIV of the Petroleum Rules, 2002 for the above petrol pump may please be submitted to this office for further action in the matter.

1. प्ररूप IX (संलग्न) में विधिवत भरा हुआ एवं हस्ताक्षरित आवेदन।
Form IX (enclosed) duly filled in and signed.
2. पेट्रोलियम नियम 2002 के तहत ऑनलाइन आवेदन पोर्टल पर उपलब्ध ई-भुगतान सुविधा के माध्यम से 10000/- (प्रति वर्ष - अधिकतम 10 वर्ष तक) का लाइसेंस शुल्क ऑनलाइन जमा किया जाना है।
A license fee of Rs. 10000/- (per year - maximum upto 10 years) to be submitted online through e-payment facility available on online application portal under petroleum Rules, 2002.
3. अनुमोदित अरेखण की तीन प्रतियाँ।
Three copies of the approved plans.
4. सक्षम व्यक्ति द्वारा जारी पेट्रोलियम नियम 2002 (संलग्न) के अंतर्गत नियम 130 और 126 में आवश्यक सेफ्टी और टैंक टेस्ट प्रमाण-पत्र जो कि संगठन की वेबसाइट <http://peso.gov.in> पर "सक्षम व्यक्ति" ऑनलाइन मॉड्यूल के माध्यम से बनाया गया हो।
Safety and Test Certificate as required under rule 130 and 126 of the Petroleum Rules, 2002 (enclosed) issued by Competent person and generated through On-line Competent Person Module available at <http://Peso.gov.in>
5. पेट्रोलियम नियम, 2002 के नियम 144 के तहत निर्धारित प्रपत्र के अनुसार जिला प्राधिकरण (एलएसडीए) मॉड्यूल के लाइसेंसिंग सिस्टम के माध्यम से जारी किया गया अनापत्ति प्रमाण पत्र, उनके हस्ताक्षर और मुहर के साथ पृष्ठांकित अरेखण/प्लान की प्रति के साथ ही। युआरएल : <https://lsda.peso.gov.in/LSDAOnline/Login.aspx> के माध्यम से ऑनलाइन एनओसी आवेदन, ई-फाइलिंग किया जा सकता है।
No objection certificate issued under Rule 144 of the Petroleum Rules, 2002 as per prescribed proforma by the District Authority through Licensing System for District Authority (LSDA) module only together with a copy of drawings/plans endorsed with his sign and seal. Online NOC application eFiling may be accessed through URL : <https://lsda.peso.gov.in/LSDAOnline/Login.aspx>
6. इस कार्यालय से होनेवाले पत्राचार पर हस्ताक्षर करने के लिए अधिकृत व्यक्ति(यों) के नमूना हस्ताक्षर।
Specimen signature(s) of the person(s) authorised to sign the correspondence intended for the Organisation .
7. अनुमोदित प्लान के अनुसार कार्य के पूर्णता की पुष्टि।
A confirmation to the effect that all work has been completed as per approved plan.
8. विभिन्न कोणों से लिए गए पेट्रोल पम्प के रंगीन फोटोग्राफ का एक सेट।
One set of colour photographs of the petrol pump taken from different angles.

जी.एस.आर. 519(ई) दिनांक 05/06/2000 द्वारा भारत सरकार, पेट्रोलियम तथा प्राकृतिक गैस मंत्रालय द्वारा अधिसूचित आदेश 2000 के 'सॉल्वेंट, रेफिनेट तथा स्लॉप (अधिग्रहण, बिक्री, भंडारण और ऑटोमोबाइल में उपयोग की रोकथाम) आवश्यकता/प्रावधान का कृपया पालन करें।

Please follow the requirement/provision of " Solvent, Raffinate and Slop (Acquisition, Sale, Storage & Prevention of use in Automobiles)" Order 2000 notified by Government of India, Ministry of Petroleum and Natural Gas vide G.S.R. 519(E) dated 05/06/2000.

फिर भी, यह अनुमोदन/अनुमति अन्य प्राधिकारियों से आवश्यक अनुमति/क्लीयरन्स प्राप्त करने से या यथा लागू अन्य विधियों से छूट नहीं देती है।

This approval/permission, however, does not absolve from obtaining necessary permission/clearance from other authorities or under other statutes as applicable.

भवदीय /Yours faithfully,

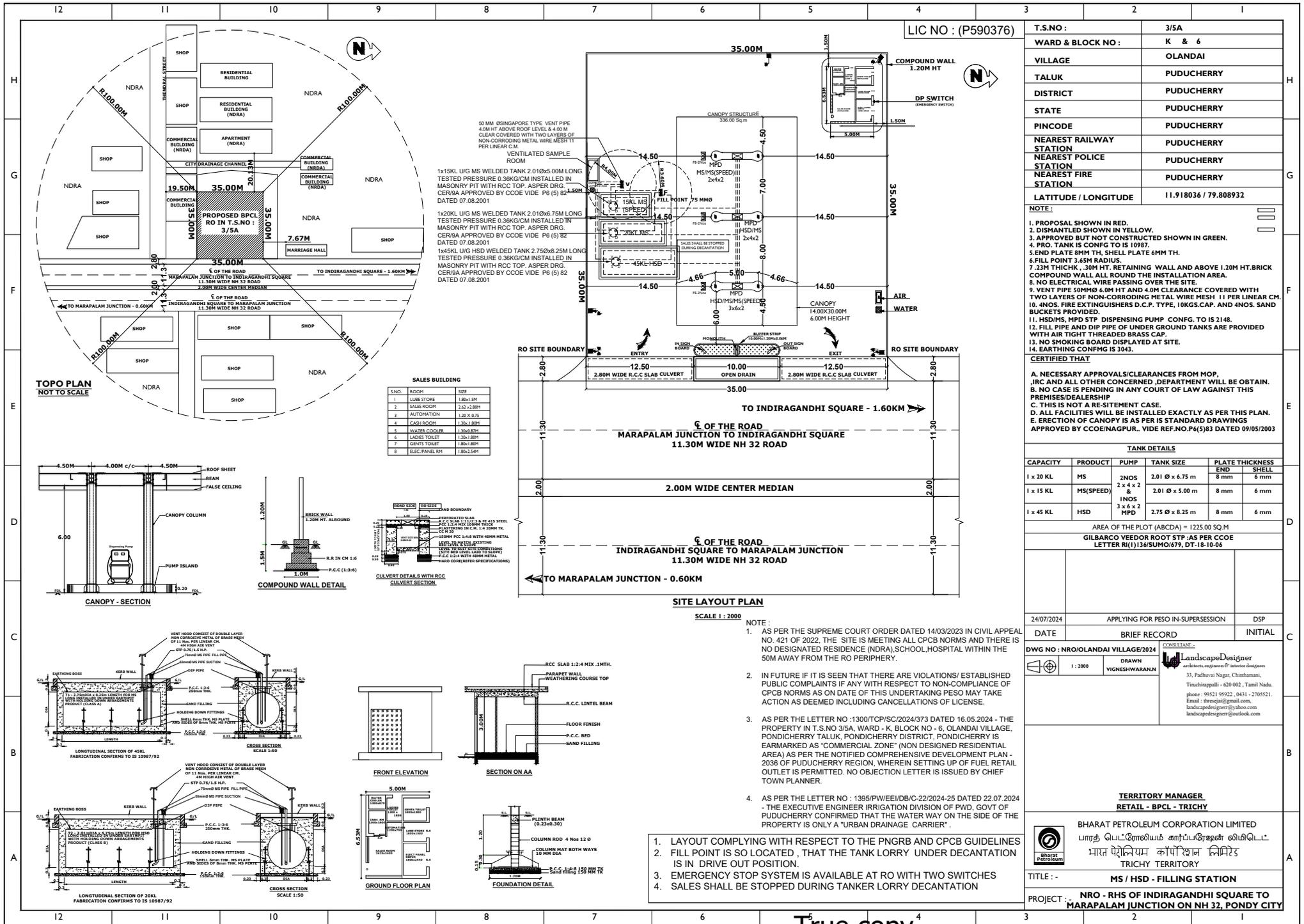
(डा.आर.के.राठोर)
(Dr. R. K. Rathore)
संयुक्त मुख्य विस्फोटक नियंत्रक
Jt. Chief Controller of Explosives
चेन्नै/Chennai

(अधिक जानकारी जैसे आवेदन की स्थिति, शुल्क तथा अन्य विवरण के लिए हमारी वेबसाइट : <http://peso.gov.in> देखें)
(For more information regarding status, fees and other details please visit our website: <http://peso.gov.in>)

Note:-This is system generated document does not require physical signature.

True Copy

VBR Menon



LIC NO : (P590376)

T.S.NO :	3/5A
WARD & BLOCK NO :	K & 6
VILLAGE	OLANDAI
TALUK	PUDUCHERRY
DISTRICT	PUDUCHERRY
STATE	PUDUCHERRY
PINCODE	PUDUCHERRY
NEAREST RAILWAY STATION	PUDUCHERRY
NEAREST POLICE STATION	PUDUCHERRY
NEAREST FIRE STATION	PUDUCHERRY
LATITUDE / LONGITUDE	11.918036 / 79.808932

NOTE:

- PROPOSAL SHOWN IN RED.
- DISMANTLED SHOWN IN YELLOW.
- APPROVED BUT NOT CONSTRUCTED SHOWN IN GREEN.
- PRO. TANK IS CONFG TO IS 10987.
- END PLATE 8MM TH. SHELL PLATE 6MM TH.
- FILL POINT 3.65M RADIUS.
- 2.3M THICK, .30M HT. RETAINING WALL AND ABOVE 1.20M HT. BRICK COMPOUND WALL ALL ROUND THE INSTALLATION AREA.
- NO ELECTRICAL WIRE PASSING OVER THE SITE.
- VENT PIPE 50MM Ø AND 4.0M CLEARANCE COVERED WITH TWO LAYERS OF NON-CORRODING METAL WIRE MESH 11 PER LINEAR CM.
- 4INOS. FIRE EXTINGUISHERS D.C.P. TYPE, 10KG5.CAP. AND 4INOS. SAND BUCKETS PROVIDED.
- HSD/MS, MPD STP DISPENSING PUMP CONFG. TO IS 2148.
- FILL PIPE AND DIP PIPE OF UNDER GROUND TANKS ARE PROVIDED WITH AIR TIGHT THREADED BRASS CAP.
- NO SMOKING BOARD DISPLAYED AT SITE.
- EARTHING CONFMG IS 3043.

CERTIFIED THAT

- NECESSARY APPROVALS/CLEARANCES FROM MOP, IRC AND ALL OTHER CONCERNED DEPARTMENT WILL BE OBTAIN.
- NO CASE IS PENDING IN ANY COURT OF LAW AGAINST THIS PREMISES/DEALERSHIP
- THIS IS NOT A RE-SETLEMENT CASE.
- ALL FACILITIES WILL BE INSTALLED EXACTLY AS PER THIS PLAN. ERECTION OF CANOPY IS AS PER IS STANDARD DRAWINGS APPROVED BY CCOENAGPUR. VIDE REF.NO.P6(5)83 DATED 09/05/2003

TANK DETAILS				
CAPACITY	PRODUCT	PUMP	TANK SIZE	PLATE THICKNESS
				END SHELL
1 x 20 KL	MS	2NOS	2.01 Ø x 6.75 m	8 mm 6 mm
1 x 15 KL	MS(SPEED)	2 x 4 x 2 & 1NOS	2.01 Ø x 5.00 m	8 mm 6 mm
1 x 45 KL	HSD	3 x 6 x 2 MPD	2.75 Ø x 8.25 m	8 mm 6 mm

AREA OF THE PLOT (ABCD) = 1225.50 SQ.M
 GILBARCO VEEDOR ROOF STP AS PER CCOE LETTER NR(1)156/SIMO/679, DT-18-10-06

24/07/2024	APPLYING FOR PESO IN-SUPERSESSION	DSP
DATE	BRIEF RECORD	INITIAL

DWG NO : NROIOLANDAI VILLAGE/2024
 1 : 2000
 DRAWN VIGNESHWARAN R
 CONSULTANT
Landscape Designer
 architects,engineers & interior designers
 33, Paduvai Nagar, Chinnamalai, Tiruchirappalli - 620 002, Tamil Nadu.
 phone : 99521 99522, 0431 - 2705521.
 Email : shreeaji@gmail.com, landscapedesigner@yahoo.com, landscapedesigner@outlook.com

TERRITORY MANAGER
RETAIL - BPCL - TRICHY

BHARAT PETROLEUM CORPORATION LIMITED
 பாரத பெட்ரோலியம் கார்ப்பரேஷன் லிமிடெட்
 भारत पेट्रोनियम कॉर्पोरेशन लिमिटेड
TRICHY TERRITORY

TITLE : - **MS / HSD - FILLING STATION**
 PROJECT : - **NRO - RHS OF INDIRAGANDHI SQUARE TO MARAPALAM JUNCTION ON NH 32, PONDY CITY**

- SCALE 1 : 2000**
- NOTE :**
- AS PER THE SUPREME COURT ORDER DATED 14/03/2023 IN CIVIL APPEAL NO. 421 OF 2022, THE SITE IS MEETING ALL CPCB NORMS AND THERE IS NO DESIGNATED RESIDENCE (NDRA), SCHOOL, HOSPITAL WITHIN THE 50M AWAY FROM THE RO PERIPHERY.
 - IN FUTURE IF IT IS SEEN THAT THERE ARE VIOLATIONS/ ESTABLISHED PUBLIC COMPLAINTS IF ANY WITH RESPECT TO NON-COMPLIANCE OF CPCB NORMS AS ON DATE OF THIS UNDERTAKING PESO MAY TAKE ACTION AS DEEMED INCLUDING CANCELLATIONS OF LICENSE.
 - AS PER THE LETTER NO : 1300/CP/SC/2024/373 DATED 16.05.2024 - THE PROPERTY IN T.S.NO 3/5A, WARD - K, BLOCK NO - 6, OLANDAI VILLAGE, PONDICHERRY TALUK, PONDICHERRY DISTRICT, PONDICHERRY IS EARMARKED AS "COMMERCIAL ZONE" (NON DESIGNED RESIDENTIAL AREA) AS PER THE NOTIFIED COMPREHENSIVE DEVELOPMENT PLAN - 2036 OF PUDUCHERRY REGION, WHEREIN SETTING UP OF FUEL RETAIL OUTLET IS PERMITTED. NO OBJECTION LETTER IS ISSUED BY CHIEF TOWN PLANNER.
 - AS PER THE LETTER NO : 1395/PW/EE/DB/C-22/2024-25 DATED 22.07.2024 - THE EXECUTIVE ENGINEER IRRIGATION DIVISION OF PWD, GOVT OF PUDUCHERRY CONFIRMED THAT THE WATER WAY ON THE SIDE OF THE PROPERTY IS ONLY A "URBAN DRAINAGE CARRIER".
- LAYOUT COMPLYING WITH RESPECT TO THE PNGRB AND CPCB GUIDELINES
 - FILL POINT IS SO LOCATED, THAT THE TANK LORRY UNDER DECONTAMINATION IS IN DRIVE OUT POSITION.
 - EMERGENCY STOP SYSTEM IS AVAILABLE AT RO WITH TWO SWITCHES
 - SALES SHALL BE STOPPED DURING TANKER LORRY DECONTAMINATION

True copy

VBR Menon

Before the Hon'ble National
Green Tribunal,
Southern Zone Sitting at Chennai

OA No. 266 of 2025 (SZ)

Between:

S. Lakshmikanthan,
S/o. Seetharaman,
No.4, Third Cross Street,
Kalaingar Nagar, Manavelly,
Ariyankuppam,
Puducherry-605007 ... Applicant
and

The District Magistrate,
1st Floor, New Revenue Complex,
Vazhudavoor Road,
Pettaiyanchathiram,
Puducherry – 605009
and 5 others ... Respondents

INDEX TO ADDITIONAL DOCUMENTS NO.1

V.B.R Menon [Ms- 23/2012)
Counsel for Applicant
Ph: 9384762930
E-mail : vbrmenon@gmail.com